



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃক দ্বাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

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 No. 41 Dispur, Tuesday, 19th April, 1994, 29th Chaitra, 1916  
 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : LEGISLATIVE  
BRANCH

## NOTIFICATION

The 19th April, 1994

No. LGL. 15/94/19.— The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT No. VIII OF 1994

(Received the assent of the Governor on 13th April 1994).

THE ASSAM MOTOR VEHICLES TAXATION (AMENDMENT) ACT 1994

AN

ACT

further to amend the Assam Motor Vehicles Taxation Act, 1936.

Preamble.

Whereas it is expedient further to amend the Assam Motor Vehicles Taxation Act, 1936, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

Assam Act IX of 1936.

It is hereby enacted in the Forty-fifth Year of the Republic of India as follows:—

Short title, extent and commencement.

1. (1) This Act may be called the Assam Motor Vehicles Taxation (Amendment) Act, 1994.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

Insertion of section 4C.

2. In the principal Act, after section 4B, the following shall be inserted as section 4C, namely:—

“4C. Tourist Transport Operators authorised to ply their vehicles in the State of Assam under All India Tourist Permits issued under the Motor Vehicle Act, 1988 (Central Act 95 of 1988) by any competent authority of other States/Union Territories other than Assam shall be required to pay composite tax in lieu of all taxes chargeable under this Act at the rates specified in the Schedule IA to this Act.”

Insertion of  
a new  
Schedule.

3. In the principal Act, after Schedule 1, the following shall be inserted as Schedule 1A, namely:—

Schedule 1A

Vehicles plying for hire or reward.

All India Permit for Tourist Coaches.

- (i) For Motor — Rs. 300 per quarter  
Cabs upto 6 seats
- (ii) For Maxi — Rs. 3,000 per quarter  
Cabs of 7-13 seats
- (iii) For Omni Bus — Rs. 12,000 per quarter.”  
14-35 seats

K. LASKAR,  
Secy. to the Govt. of Assam,  
Legislative Department.